

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) According to the information furnished by C. F. T. R. I., Mysore, the Director had, while speaking to the students of Lady Irwin College on the 19th May, 1969, on "Contribution of Food Technology for meeting problems of malnutrition", stated that modern methods of food processing, protection and storage could cut down foodgrain losses by 25%, which, in turn, would result in a per capita increase in the consumption of food.

(b) No quantitative target has been laid down for reducing the loss of foodgrains in storage during the Fourth Plan. Every effort would, however, be made to reduce such losses through construction of rodent and damp-proof godowns and promotion of use of scientific methods of storage and preservation of foodgrains. The Draft Plan provides an outlay of Rs. 45 crores for construction of new godowns by the Government Food Corporation of India and Rs. 12 crores and Rs. 6 crores respectively by the Central and State Warehousing Corporations. Provision of Rs. 50 lakhs has also been made for promotion of use of scientific methods of storage and preservation of foodgrains.

(c) The following specific measures have been taken to minimise the losses in storage :—

- (i) Efforts are being made that all the pesticides and equipment required for protection of foodgrains in storage against pests are manufactured in the country and are readily available to the users.
- (ii) Every possible effort is made to see that new storage godowns constructed are rodent and damp-proof. As far as farm storage is concerned, use of better rodent-proof receptacles and fumigation of grains is being popularised.
- (iii) A nation-wide 'Save Grain Campaign' has been launched wherein scientific techniques of better storage are demonstrated in important grain markets and at some rural centres.

(iv) Training and research activities relating to grain storage have been encouraged and it is proposed to extend these facilities with the help of the United Nations Special Development Fund.

(v) Steps have been taken to make it obligatory on the Roller Flour Mills, Rice Mills and Grain stockists to adopt pest control measures on their premises.

Opening of Milk Depots in Shadara (Delhi)

620. SHRI JAI SINGH :
SHRI HARDAYAL DEVGUN :
SHRI YAJNA DATT SHARMA :
SHRI NIHAL SINGH :

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have received any complaints about the inadequate number of Milk Depots supplying Delhi Milk Scheme milk to the residents of Shadara;

(b) if so, whether Government propose opening more depots taking into consideration the number of applicants who have applied for fresh milk tokens and also those who are already getting milk;

(c) if so, when; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) Two Milk Depots have been sanctioned for Shadara area. A milk booth in new Shadara has been commissioned with effect from 18-5-69. Another milk booth in old Shadara area will be commissioned as soon as suitable accommodation is arranged. Milk tokens to other applicants on the waiting list will be issued in their turn and opening of additional milk booths will be considered as per requirement.

(c) and (d). The second milk both in old Shadara is expected to be commissioned

in about a month. Additional milk booths will be opened as and when milk handling facilities are expanded in the Delhi Milk Scheme.

Representation of Scheduled Castes/Tribes in Ministry of Food and Agriculture

621. SHRI RAM CHARAN : Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the statement laid on the Table on the 29th July, 1968 in implementation of assurance given in reply to Unstarred Question No. 5905 on the 18th July, 1967 and state :

(a) whether it is a fact that due representation to the members of Scheduled Castes/Tribes has not been given in his Ministry in any category of service; and

(b) what further steps to complete the usual representation of Scheduled Castes and Tribes have been taken ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE AND COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Information is being collected and will be laid on the Table of the Lok Sabha.

Employees of Central Tractor Organisation Transferred to Dandakaranya Project

622. SHRI RAM CHARAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that after the abolition of Central Tractor Organisation, the staff working therein was transferred to Dandakaranya Project ;

(b) if so, the terms of their service conditions ;

(c) whether the posts are pensionable/non-pensionable and in case non-pensionable, what benefits of services are proposed to be given to the employees after retirement ;

(d) whether it is a fact that since the formation of Dandakaranya many promotions of technical staff viz., Drivers, Junior

Mechanics, Senior Mechanics and Foremen have been made in all the units and especially in unit Nos. 4 and 5, which are functioning in Maharashtra ; and

(e) if so, how many workers belonging to scheduled castes/tribes have been promoted, and how many of them have been superseded and the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Five Fully Mechanised Units, with necessary complement of staff from the Central Tractor Organisation of the Ministry of Food and Agriculture were transferred to the Reclamation Organisation of Dandakaranya Project with effect from 1st November, 1958.

(b) They are governed by the provisions of Central Civil Services (Temporary Service) Rules.

(c) The posts are non-pensionable. The employees, after retirement, would be entitled to service gratuity in accordance with the provisions of the Central Civil Services (Temporary Service) Rules, 1965.

(d) Promotions of technical staff have been made in the Rehabilitation Reclamation Organisation, which includes Units 4 and 5, according to the rules.

(e) 22 Scheduled Caste and 3 Scheduled Tribe workers have been promoted so far in the Rehabilitation Organisation. Only one employee belonging to the Scheduled Caste was superseded in September, 1962 as he was not considered suitable.

भारतीय खाद्य निगम द्वारा सिलो का निर्माण

623. श्री राम चरण : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय खाद्य निगम ने चौथी पंचवर्षीय योजना में उत्तर प्रदेश में अनाज भरने के लिये सिलो गोदाम बनाने की एक योजना बनाई है ;